

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 585 of 2025

In the matter of:

Nalin Kant Bhatt

.... Applicant

Versus

State of Haryana & Ors.

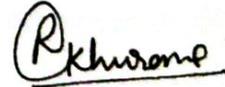
... Respondent(s)

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Date: 19.02.2026

Through



(Rahul Khurana, Advocate)
Counsel for Respondent No.4
Mobile No. 9811894060
e-mail: rkhuranalegal@gmail.com

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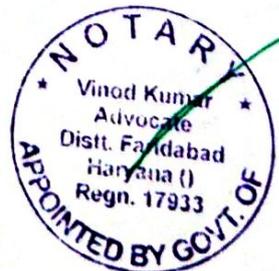
... Respondent(s)

REPLY BY WAY OF AFFIDAVIT OF GAURAV
ANTIL, ADDITIONAL COMMISSIONER-II,
MUNICIPAL CORPORATION, FARIDABAD, ON
BEHALF OF RESPONENT NO. 4.

MOST RESPECTFULLY SHOWETH:

I, Gaurav Antil, Additional Commissioner-II, Municipal Corporation, Faridabad, do hereby solemnly affirm and declare as under:

1. That in the present Original Application (OA), the plea of the applicant is that 'Surya Taal' is a water body in Sector 41, Faridabad, Haryana. The grievance of the applicant is that this water body is getting polluted and contaminated on account of the improper management of solid waste and disposal of solid waste in the water body.



①

2. That it is to mention here that the Greenfield Colony has been developed by Urban Improvement Company Pvt. Ltd., and the maintenance of the said colony is presently being looked after by it. This office had issued Memo No. MCF/EE-II/2026/177 dated 13.02.2026 to the Chairman and Estate Manager, Urban Improvement Company Pvt. Ltd., directing them to immediately remove C&D waste/garbage from Surya Taal Pond and to stop the discharge of sewerage water into the said pond without delay. Copy of Memo No. MCF/EE-II/2026/177 dated 13.02.2026 to the Chairman and Estate Manager, Urban Improvement Company Pvt. Ltd. is annexed herewith as **Annexure-R/1**.
3. That in response to the said memo, Urban Improvement Company Pvt. Ltd. has submitted its reply vide letter dated 16.02.2026 and has intimated that due to settlement of a stretch of sewer pipeline on Road No. 115, a portion of sewerage water had flowed into the storm water drain towards Club/ Surya Taal. The same has been temporarily rectified on 13.02.2026, and replacement of the defective pipeline is being undertaken, which is likely to be completed within one month. Further, regarding the removal of C&D waste/garbage, it has been informed that the same is being



cleared and shall be completed within two weeks. Copy of reply letter dated 16.02.2026 of the Urban Improvement Company Pvt. Ltd. is annexed herewith as **Annexure-R/2**.

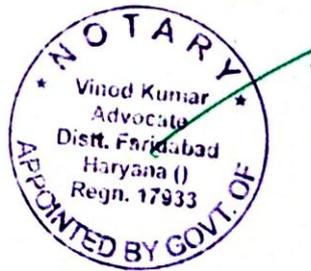
IN view of the submissions made herein, it is humbly submitted that Urban Improvement Company Pvt. Ltd. is necessary party for adjudication of the present matter. It is most humbly prayed that present reply may kindly taken on record.


Additional Commissioner
Municipal Corporation
Faridabad
Deponent

VERIFICATION

Verified at Faridabad on ___ day of February, 2026 that the contents of above status report are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

I know the Deponent and He/She
Signed Print. His/Her Thumbs
Impression in My Presence




Deponent
Additional Commissioner
Municipal Corporation
Faridabad

ATTESTED AS IDENTIFIED

Notary Faridabad (Haryana)

19 FEB 2026



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Annexure R/1

4

Municipal Corporation, Faridabad

B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0129-2411649, 2411664, 2415549
Fax : 0129-2416465



NGT Matter

From

Executive Engineer-II,
Municipal Corporation,
Faridabad.

To

1. The Chairman
Urban Improvement Company,
F-32 Connaught place, New Delhi.
2. The Estate Manager,
Urban Improvement Company,
Plot No. C-3324 Green Fields Colony,
Faridabad

Memo No.MCF/EE-II/2026/177

Dated:-13.02.2026

Subject:- OA No.585 of 2025 titled as Nalin Kant Bhatt Vs. State of Haryana & Ors.

With reference to the subject cited above, it is informed that the above-mentioned case is pending before the Hon'ble National Green Tribunal (NGT), and the next date of hearing is fixed for 19.02.2026.

In this regard, it is brought to your notice that Greenfield Colony has been developed by your company and is presently being maintained by you. It has been reported that C&D waste and garbage are being dumped into Suryatal Pond by local residents, and further, sewerage water is also being discharged into the said pond.

Therefore, you are hereby directed to take immediate action to:

1. Remove C&D waste and other garbage from Suryatal Pond with immediate effect.
2. Stop and tapping the sewerage water discharge of sewerage water into the pond without delay.

It is further intimated that in case of any adverse action or directions passed by the Hon'ble NGT in the matter, the responsibility shall lie with your office.

This may be treated as most urgent.

Executive Engineer-II,
Municipal Corporation,
Faridabad.

CC:-

1. Deputy Commissioner, Faridabad for information please.
2. Ld. CMC MCF for information please.
3. Chief Engineer, MCF for information please.
4. Suprintending Engineer, MCF for information please.

URBAN IMPROVEMENT COMPANY PRIVATE LIMITED ⁵

(Managed by Directors nominated u/s 408 of The Companies Act by the Government of India)

Site Office: Plot No. C-3324 Greenfields Aravali Hills, Faridabad-121010, Tel no: - 0129-2510092, 2511093

Email: - greenfields_uic@rediffmail.com, Website: - www.greenfieldscolony.com

Annexure R/2

To

Date: 16.02.2026

Executive Engineer- II
Municipal Corporation
Faridabad

Subject: OA no. 585 of 2025 titled as Nalin Kant Bhatt Vs. State of Haryana & Ors.

Ref. Memo No. MCF/EE-II/2026/177 dtd. 13.02.2026

It is intimated that due to settlement of stretch of sewer pipe on Road no. 115, a part of sewerage flowed into storm water drain towards **Club/Suryatal**. The same has been temporarily rectified on 13/02/2026 and these defunct pipes are being replaced immediately to stop further flow of water.

The work is going to be started on today i.e. 16th Feb 2026 and is likely to be completed in one month time.

As regards removal of garbage/waste mulba, the same is also being cleared in 2 weeks time as the Dumpers were not available due to ongoing Surajkund Mela.

Videos of the affected area along with temporary arrangements are being attached for your perusal please.

Authorised Signatory

Site Office
Urban Improvement Co (P) Ltd.
C-3324, Sector C, Greenfields Colony
Faridabad